

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1046/2026

MERIAM L HRANGCHAL

Petitioner(s)

VERSUS

STATE OF MIZORAM & ORS.

Respondent(s)

Date : 24-08-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) : Mr. Anupam Raina, Sr. Adv.  
Mr. Pulkit U. Agarwal, Adv.  
Mr. Prerak Khurana, Adv.  
Ms. Helen Lalthanpari, Adv.  
Mr. Sudhanshu Kaushesh, Adv.  
Mr. Anubhav Lamba, Adv.  
Mr. Rajat Kumar, Adv.  
Mr. Sudhanshu Kumar, Adv.  
Mr. Shubham Singh, Adv.  
Mr. Siddarth Malhotra, Adv.  
Md. Anas Chaudhary, Adv.  
Mr. Zahid Taj Ali, Adv.  
Mr. Ankur Parihar, Adv.  
Mr. Mohit Agarwal, Adv.  
Mr. Pulkit Agarwal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. The petitioner is aggrieved by an amendment in the Mizo Marriage, Divorce and Inheritance of Property Act, 2014, which has been carried out by the Mizoram Legislative Assembly.
2. In our considered opinion, there is no necessity for the petitioner to approach this Court directly, as the grievance can be effectively redressed by the jurisdictional High Court.
3. The petitioner's apprehension that the matter may not be heard

at Aizawl Bench, owing to the charged atmosphere, can also be effectively addressed by requesting the Hon'ble Chief Justice of the Gauhati High Court to list the matter before the Principal Bench at Gauhati.

4. Further, the issue raised on behalf of the petitioner *prima facie* requires preferential attention. However, we do not express any opinion on merits of the case at this stage.

5. The instant petition is, thus, disposed of with liberty to the petitioner to approach the Principal Bench of the Gauhati High Court, where her writ petition may be entertained in light of the observations made hereinabove.

6. All pending applications, if any, also stand disposed of.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)  
COURT MASTER (NSH)